

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-547
IB-2036/ND/2019

IN THE MATTER OF:

M/s Micra Clouds Services Pvt Ltd

V/s

M/s Masters India Pvt Ltd.

....Applicant

....Respondent

SECTION

U/s 9 IBC

Order delivered on 25.03.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

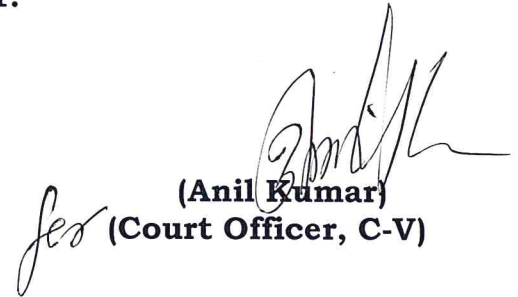
PRESENT:

For the Applicant :

For the Respondent :

ORDER

Since, the Hon'ble Member (T) is going to attend special bench. Therefore,
due of paucity of time, list the matter on **27.04.2021**.


(Anil Kumar)
(Court Officer, C-V)